

वर्ष 1981-82 में जिना उद्योग केन्द्र कार्यक्रम के अन्तर्गत 1000 लघु तथा कारीगरों के एककों का पता लगाया गया है। पिछले वर्षों में इस कार्यक्रम के अन्तर्गत की गई प्रगति निम्न प्रकार रही है:—

| | स्थापित किए गए एकक | वित्तीय संस्थानों द्वारा (कारीगरों के एककों दी गई ऋण सहायता सहित) सं० | (लाख रु०) |
|---------|--------------------|---|-----------|
| 1979-80 | 95 | 94.00 | |
| 1980-81 | 2076 | 57.00 | |

बीड़ी श्रमिकों की मजदूरी का पुनरीक्षण

4550. श्री विजय कुमार यादव :
का श्रम मंत्री निम्नलिखित जानकारी दर्शाने वाला एक विवरण सभा पटल पर रखने की कृपा करेंगे कि :

(क) उन राज्यों के नाम क्या हैं जिन्होंने जनवरी, 1980 के बाद बीड़ी श्रमिकों की मजदूरी का पुनरीक्षण किया है और तत्संबंधी ब्यौरा क्या है;

(ख) किन किन राज्यों ने संशोधित मजदूरी अधिसूचित कर दी है और लागू भी कर दी गई है ;

(ग) शेष राज्यों द्वारा अपने राजपत्रों में पुनरीक्षित मजदूरी अधिसूचित न करने के क्या कारण हैं; और उनके द्वारा इसे कब तक अधिसूचित करने एवं कार्यान्वित किया जायेगा ?

श्रम मंत्रालय में राज्य मंत्री (श्रीमती राम बुलारी सिन्हा) : (क) से (ग) : राजस्थान, उत्तर प्रदेश और गुजरात सरकार ने क्रमशः दही जनवरी, 1980, 14 अगस्त, 1980 और 15 जुलाई, 1981 से बीड़ी उद्योग में

रोजगार के लिए न्यूनतम मजदूरी दरों को संशोधित किया है।

बिहार, कर्नाटक और महाराष्ट्र सरकार ने पुनरीक्षण के प्रस्तावों को अधिसूचित किया है।

केरल और उड़ीसा सरकारों ने पुनरीक्षण के लिए समितियां नियुक्त की हैं।

आन्ध्र प्रदेश, असम और पश्चिम बंगाल सरकार ने बताया कि मामला विचाराधीन है।

त्रिपुरा के संबंध में न्यूनतम मजदूरी दरें 15 अप्रैल, 1979 से संशोधित की गई थीं।

मजदूरी दरों को संशोधित करने वाली अधिसूचनाओं को कानून का बल प्राप्त है और उन्हें लागू करना नियोजकों का उत्तरदायित्व है। संबंधित सरकारें निर्जा द्वारा उन्हें लागू करती हैं।

Conversion Move in Kanpur

4551. SHRI JAGPAL SINGH :
SHRI RAJESH KUMAR SINGH :
SHRI TRILOK CHAND :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of Government has been drawn to the Press report appearin

a Statesman dated 28 July, 1981 regarding conversion move by more than 20,000 Harijans and members of other depressed castes in Kanpur; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) The Constitution gives every citizen the right to profess, practise and propagate any religion of his choice.

Setting up of News Print Factory at Siliguri by H. P. C.

4552. SHRI SUBODH SEN: Will the Minister of INDUSTRY be pleased to state:

(a) when the Hindustan Paper Corporation would set up newsprint factory at Siliguri in West Bengal;

(b) the details thereof in this regard; and

(c) how long will take by the Government to decide the matter?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI):

(a) to (c): There is no proposal for the Hindustan Paper Corporation to set up a newsprint factory at Siliguri in West Bengal.

Demand for creation of the 'Greater Mizoram'

4553. SHRI CHINGWANG KONYAK: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government propose to undertake a fresh reorganisation of the States for the purpose of creating a larger Mizoram;

(b) whether the demand for the creation of a 'greater Mizoram' is a part of an overall settlement of the problem;

(c) whether some discussion had taken place on the up-gradation of the status of the Union Territory;

(d) if so, the details thereof; and

(e) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS.

(SHRI YOGENDRA MAKWANA): (a) to (e). Talks with MNF are still continuing. It will be premature to give the details at this stages.

Setting up of Nucleus Industries in Rajasthan

4554. SHRI ASHOK GEHLOT: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to set up nucleus industries in Rajasthan during the next year in the public sector, if so, the number of such industries; and

(b) the names of the districts where these industries will be set up and the details thereof?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) There is no proposal at present to set up Nucleus industries in public sector during the next year in Rajasthan

(b) Does not arise ;

Formation of a Body, Indo-Bengla Friendship Association under Gandhi Peace Foundation

4555 SHRI K.K. TEWARY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether under the auspices of the Gandhi Peace Foundation a new body called Indo-Bangla Friendship Association was formed some months ago and whether someone was elected convener of that Association;

(b) if so, the name of the person so elected;

(c) what are the objects of this Association;

(d) whether most of the members of this Association and another body called Indo-Pak Friendship Association started under the auspices of the Gandhi Peace Foundation, are common; and

(e) whether the Gandhi Peace Foundation Indo-Pak Friendship Association are inter-connected bodies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (e) The details are being collected and will be laid on the Table of the House: